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Title: Papers laid on the Table of the House by Ministers/members.

MR. DEPUTY-SPEAKER: Item No. 6, Shri Pratik Prakashbapu Patil.

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PATIL): Sir, I apologise for not being present to lay the papers listed against my name in the morning....(*Interruptions*)

I beg to lay on the Table a copy of the Notification No. G.S.R. 349(E) (Hindi and English versions) published in Gazette of India dated 10th May, 2012 making certain amendments in the Second Schedule of the Mines and Minerals (Development and Regulation) Act, 1957, under sub-section (1) of Section 28 of the said Act....(*Interruptions*)

(Placed in Library, See No. LT 7156/15/12)

संसदीय कार्य मंत्री तथा जल संसाधन मंत्री (श्री पवन कुमार बंसल): महोदय, ये चारों ओर अभी उस विषय पर चर्चा शुरू हो सकती है...(व्यवधान)

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